

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3675  
ANSWERED ON:14.12.2012  
WELFARE AND REHABILITATION OF TRIBALS  
Ray Shri Saugata;Singh Shri Jagada Nand

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) whether the Union Government has received proposals from various States for rehabilitation of displaced tribals;
- (b) if so, the details thereof, State-wise along with the follow-up action taken thereon;
- (c) the quantum of funds sanctioned, released and utilised by the States for the purpose during each of the last three years and the current year; and
- (d) the other measures taken/being taken by the Government for rehabilitation and upliftment of these tribals?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT. RANEE NARAH)

(a) to (d): No such proposal from States has been received by M/o Tribal Affairs. As per reply received from Department of Land Resources, National Rehabilitation & Resettlement Policy, 2007 (NRRP-2007) has been formulated to address various issues related to land acquisition and rehabilitation & resettlement comprehensively. The provisions of the NRRP-2007 provide for the basic minimum requirements that all projects leading to involuntary displacement must address.